

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
EXECUTION APPLICATION NO. 32/2025
IN
ORIGINAL APPLICATION NO. 31/2025**

IN THE MATTER OF:

Sh. Rishi Jindal

... Applicant

Vs

Delhi Pollution Control Committee & Ors.

... Respondents

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FILED BY:

NEW DELHI

DATED:19.02.2026

(JYOTI MENDIRATTA)

Advocate for the GNCT of Delhi

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**REPORT ON BEHALF OF SUB-DIVISIONAL MAGISTRATE, MODEL
TOWN, DISTRICT CENTRAL NORTH, GOVT. OF NCT OF DELHI**

MOST RESPECTFULLY SHOWETH:-

1. That the present Status Report is being filed in pursuance of the Order dated 04.12.2025 passed by this Hon'ble Tribunal, regarding the status as to the sealing of borewells.
2. That the addresses of borewells mentioned at Sr. No. 2, 3, 4 & 6 in the said order dated 04.12.2025 were earlier falling in Civil Lines Sub-Division, but as per recent reorganization of 13 districts and 39 sub divisions of Delhi, the said addresses are now falling under the jurisdiction of Model Town Sub-Division.
3. Accordingly, records in respect of these borewells were called from the office of the erstwhile Civil Lines Sub-Division and as per records one



borewell mentioned at Sr. No. 6 i.e. Plot No. 22/8, Shakti Nagar, Delhi-110007 was already sealed by the erstwhile SDM Civil Lines on 09.12.2025 and remaining borewells were not traceable. Copy of the sealing report is annexed hereto as **Annexure A**.

4. Now, the said sites have again been visited jointly with officials of DJB and remaining borewells have been traced out and sealed, copy of which is annexed hereto as **Annexure B**. The borewell which was sealed by the erstwhile SDM, was also visited and found to be sealed intact. The detail is as under: -

S.No.	Sl. No. as per order dated 04.12.2025	Address of illegal borewell	Action Taken	Usage of Site
1.	2	Plot No. 7356, Prem Nagar, Shakti Nagar, Delhi-110007	Sealed on 16.02.2026	Residential
2.	3	Plot No. 7360-C, Prem Nagar, Shakti Nagar, Delhi-110007	Sealed on 17.02.2026	Residential
3.	4	Plot No. 7309/4, Prem Nagar, Shakti Nagar, Delhi-110007	Sealed on 16.02.2026	Residential
4.	6	Plot No. 22/8, Shakti Nagar, Delhi-110007	Sealed on 09.12.2025	Residential
5.	6	Plot No. 22/10, Shakti Nagar, Delhi-110007	Sealed on 17.02.2026	Residential

5. Furthermore, the status of the aforesaid illegal borewells has also been communicated to the DPCC vide Letter No. 471 Dated 19.02.2026 for necessary action, copy of which is annexed hereto as **Annexure C**.
6. It is most humbly submitted that the period of usage of illegal borewells, could not be confirmed despite the efforts being made through local enquiry.
7. That the matter is under continuous monitoring, and any further directions issued by the Hon'ble Tribunal shall be complied with in letter and spirit. The present report is being filed for the kind consideration of this Hon'ble Tribunal and may kindly be taken on record.


Sub-Divisional Magistrate
Model Town
District Central North Delhi

THROUGH



NEW DELHI
DATED: 19.02.2026

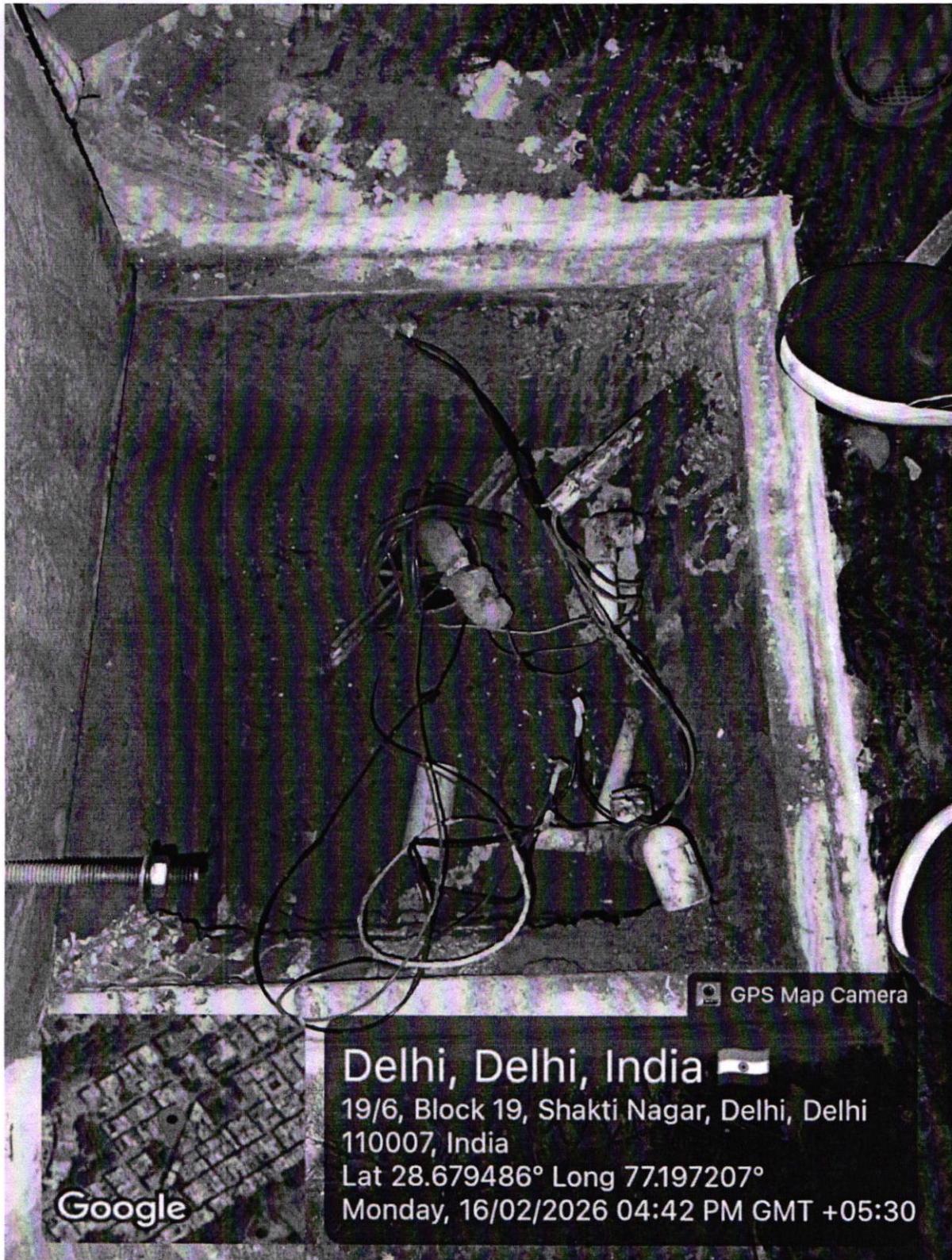

(JYOTI MENDIRATTA)
Advocate for the GNCT of Delhi
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In pursuance to DTB letter dated 29.10.25 a joint team reached the address at- 22/8, Shakti Nagar, Delhi and borewell of said address has been sealed by joint team of DTB department and Revenue Deptt with SA. Super, AE, DTB and other officials of DTB. Remaining three borewell could not be sealed today due to requirement of Police official and as per DTB recommendation the action plan has been postponed from dated 09.12.25. The DTB has also not able to trace the exact location of borewell. Now, DTB has recommended to reschedule the program on another day with Police officials ^{and} ~~due~~ to ^{unwanted} public involvement.

09/12/25 NTC

During the joint inspection of w. SOM officials and DTB officials in this locn of illegal borewell was found but it is concealed in ground which we have to dig out and lift the illegal borewell after that it will be sealed which will be happen in presence of police officials.

09.12.25
AR(C)(DTB)



Open

Plot No. 2218, Shakti Nagar, Delhi-110007

SEALING REPORT

In compliance of the directions of Hon'ble NGT in Execution Application No. 32/2025 in Original Application no. 31/2025 in the matter of Sh. Rishi Jindal V/s DPCC & Ors. and subsequent sealing orders of illegal borewells issued by the SDM (Model Town) regarding the sealing of illegal borewells mentioned in the said NGT order dated 04.12.2025, the sites have been visited along with the DJB officials and borewells have been traced out and sealed. The details are as under: -

S.No.	Sr. No. as per the Hon'ble NGT order dt. 04.12.2025	Address of illegal borewell	Action Taken	Usage of Site
1.	2	Plot No. 7356, Prem Nagar, Shakti Nagar, Delhi-110007	Sealed on 16.02.2026	Residential
2.	3	Plot No. 7360-C, Prem Nagar, Shakti Nagar, Delhi-110007	Sealed on 17.02.2026	Residential
3.	4	Plot No. 7309/4, Prem Nagar, Shakti Nagar, Delhi-110007	Sealed on 16.02.2026	Residential
4.	6	Plot No. 22/8, Shakti Nagar, Delhi-110007	Sealed on 09.12.2025 by the erstwhile SDM (Civil Lines)	Residential
5.	6	Plot No. 22/10, Shakti Nagar, Delhi-110007	Sealed on 17.02.2026	Residential

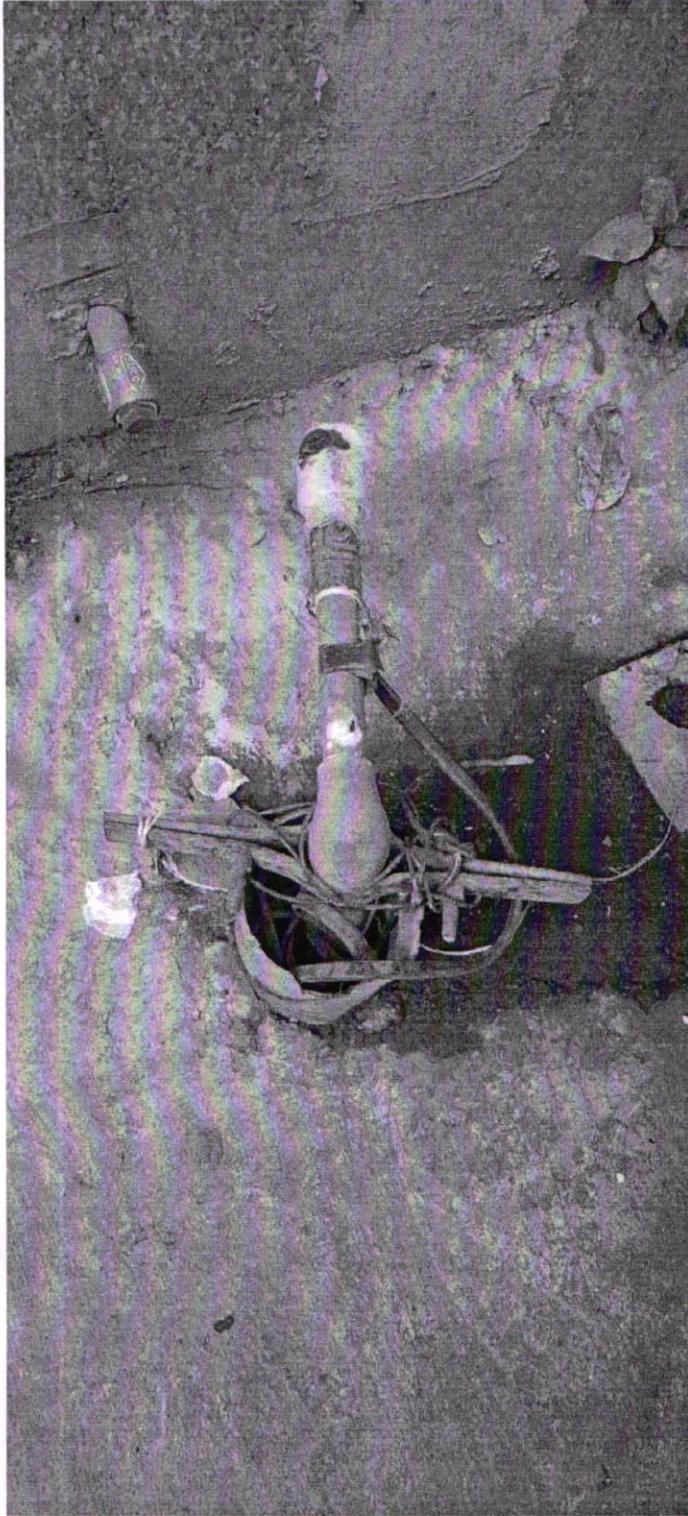
Further, one illegal borewell at Plot No. 22/8, Shakti Nagar, Delhi-110007 was sealed by the erstwhile SDM Civil Lines on 09.12.2025 and the said address has also been visited and sealing was found intact.

Furthermore, the efforts have been made through local enquiry but the period of usage of illegal borewells could not be confirmed.

Jaw
18/2/26

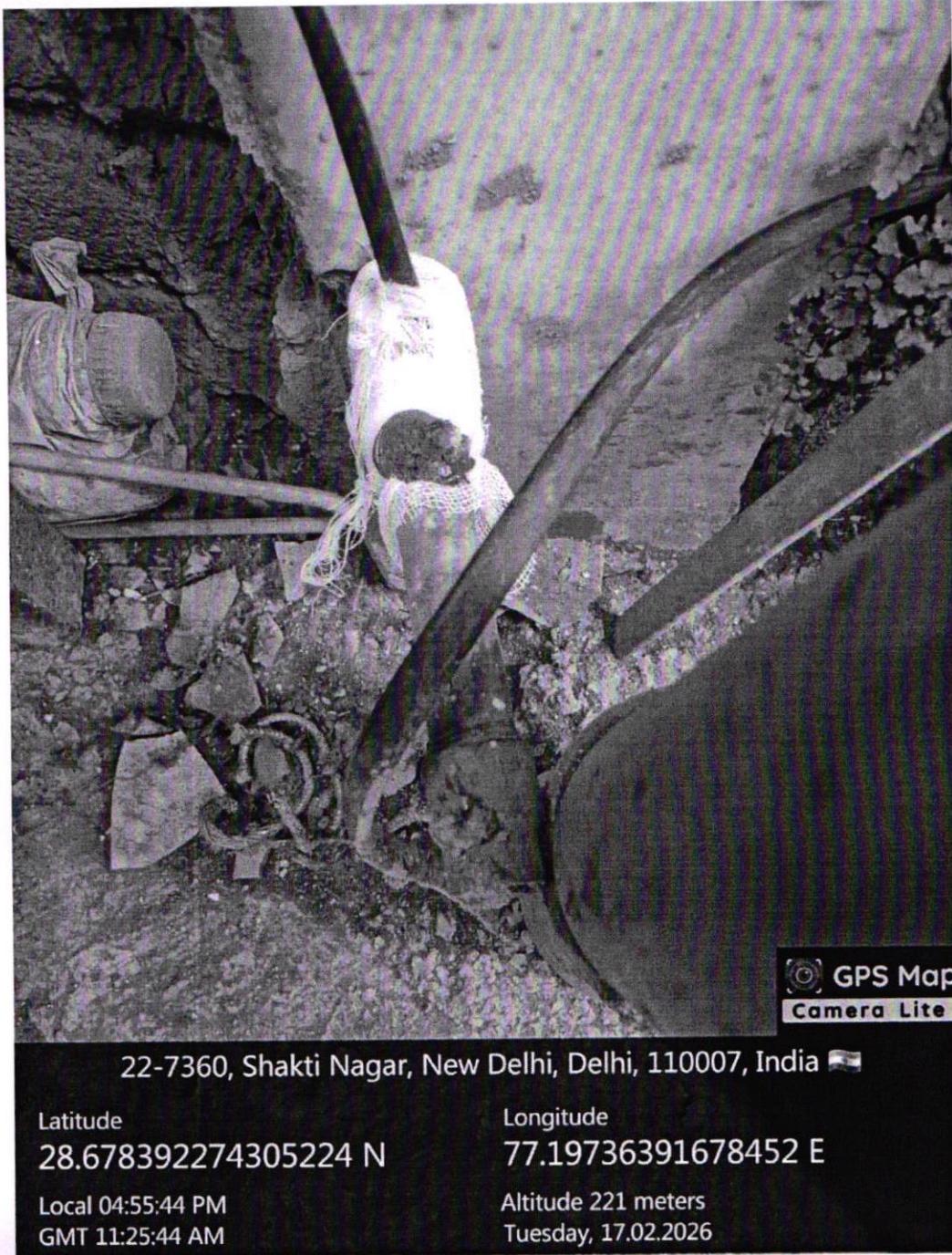
**TEHSILDAR (MODEL TOWN)
DISTRICT CENTRAL NORTH**





gun

Plot No. 7356, Prem Nagar, Shakti Nagar, Delhi-110007



Qer

Plot No. 7360-C, Prem Nagar, Shakti Nagar, Delhi-110007



22/64, Block 22, Shakti Nagar, New Delhi, Delhi, 110007, India 🇮🇳

Latitude
28.6790167 N

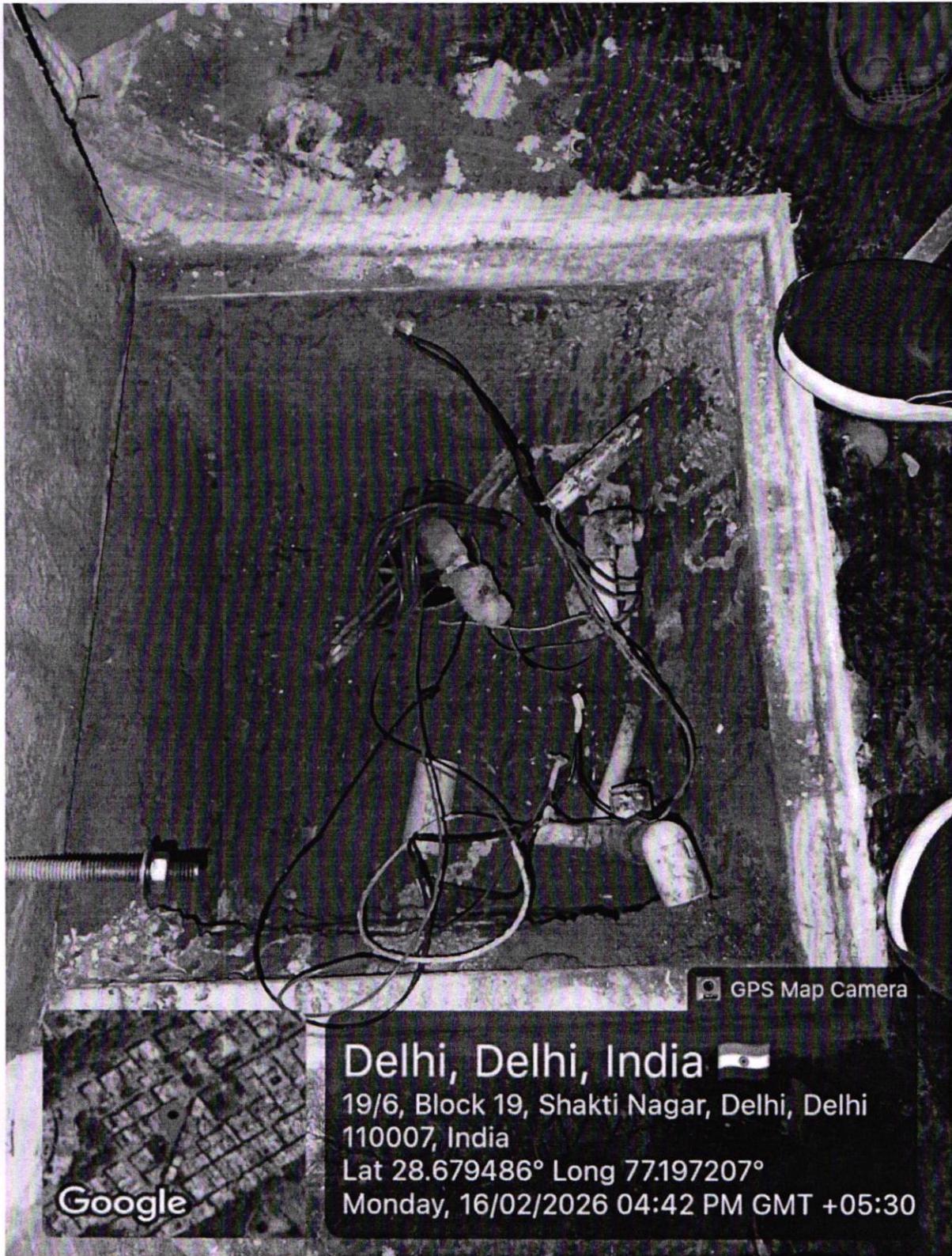
Longitude
77.1975829 E

Local 05:03:14 PM
GMT 11:33:14 AM

Altitude 222 meters
Tuesday, 17.02.2026

Open

Plot No. 7309/4, Prem Nagar, Shakti Nagar, Delhi - 110007



am

Plot No. 22/8, Shakti Nagar, Delhi - 110007



Shop No. 22 10, near Govt No. 2 School, Block 19, Shakti Nagar, New
Delhi, Delhi, 110007, India 🇮🇳

Latitude
28.6797604104504 N

Longitude
77.1972681954503 E

Local 04:19:50 PM
GMT 10:49:50 AM

Altitude 220 meters
Tuesday, 17.02.2026

Qum

Plot No. 22/10, Shakti Nagar, Delhi-110007



**OFFICE OF THE SUB-DIVISIONAL MAGISTRATE: MODEL TOWN
DISTRICT CENTRAL NORTH, REVENUE DEPARTMENT, GNCT OF DELHI
ROOM NO. 7, OLD MIDDLE SCHOOL BUILDING, RAMPURA, DELHI-110035**

F. No. SDM/Model Town/Misc./2026/ 471

Dated: - 14/02/26

To,

The SEE (CMC-VII)
Delhi Pollution Control Committee (DPCC)
Building, 4th & 5th Floor ISBT,
GT Karnal Rd, Kashmere Gate,
New Delhi, Delhi 110006

Sub: Compliance of directions of Hon'ble NGT in Execution Application No. 32/2025 in Original Application no. 31/2025 in the matter of Sh. Rishi Jindal V/s DPCC & Ors.- regarding illegal borewell.

Sir,
With reference to the Order dated 04.12.2025 passed by the Hon'ble NG, status of illegal borewells is submitted is as under for taking necessary action in compliance of the directions of the Hon'ble NGT vide order dated 04.12.2025 (copy enclosed): -

S.No.	Sr. No. as per the Hon'ble NGT order dt. 04.12.2025	Address of illegal borewell	Action Taken	Usage of Site
1.	2	Plot No. 7356, Prem Nagar, Shakti Nagar, Delhi-110007	Sealed on 16.02.2026	Residential
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5.	6	Plot No. 22/10, Shakti Nagar, Delhi-110007	Sealed on 17.02.2026	Residential

Further, it is stated that the efforts were made through local enquiry but could not confirm about the period of usage of illegal borewells.

Enclosed: as above

**SDM (Model Town)
District Central North**

